GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 2311

TO BE ANSWERED ON THE 23RD MARCH, 2022/ CHAITRA 2, 1944 (SAKA)

REHABILITATION MEASURES FOR TIBETAN REFUGEES

2311. SHRI SUJEET KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether all States have signed lease agreements with appropriate Tibetan refugee representatives as per guidelines in the Tibet Rehabilitation Policy, 2014;
- (b) if not, details of States which have not done so and whether there has been evacuation of refugees from any land, details thereof;
- (c) year-wise number of Tibetan refugees who have been provided employment under MGNREGA, houses under any housing scheme of Government, number of Tibetan refugees towards whom the PDS system has been extended and amount of loans disbursed during last five years; and
- (d) the steps that Government is taking to get States on board to rehabilitate Tibetan refugees?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) to (d): the information in respect of the above is being collected and will be laid on the Table of the House.
